1	2	3	4
Daman and Diu	_	0.90	0.22
Lakshadweep	_	0.45	2.62
Puducherry	_	0.45.	4.19
Chandigarh	_	0.45	0.20
TOTAL	8640.86	12604.68	29939.6

## CBI plan to complete investigations

- \*294. SHRI JAI PRAKASH NARAYAN SINGH: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that CBI plans to complete investigations of all cases within one year from date of registration;
  - (b) if so, the details in this regard;
  - (c) the number of cases that are pending as on 31 December, 2008 for investigation;
- (d) whether CBI is creating a "Virtual Private Network" for web-based online investigations; and
  - (e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): (a) and (b) The time taken to complete investigation of cases depends on the nature of cases, number of witnesses to be examined and number and type of documents to be scrutinized. Though it is the endeavor of CBI to complete investigation in all cases at the earliest no specific time frame can be prescribed for completion of investigation. There is a laid down system in the CBI of regularly reviewing the progress of cases under investigation with a view to finalize them early.

- (c) As on December 31, 2008, 1005 cases were pending investigation in CBI.
- (d) and (e) A sum of Rs. 3.08 crores has been sanctioned during the year 2008-09 under the Plan Scheme of CBI e-Governance for setting up a Wide Area Network and other e-Governance applications for the CBI.

## Report on labour and employment

\*295. SHRIMATI SYEDA ANWARA TAIMUR: SHRI VIJAY JAWAHARLAL DARDA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Planning Commission in their Report on Labour and Employment, released during February, 2009, predicted that "worst hit would be the elderly in rural areas